

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

STARRED QUESTION NO:313
ANSWERED ON:11.08.2015
International Emission Norms
Ranjan (Pappu Yadav) Shri Rajesh

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of the international fuel standards and emission norms prescribed for vehicles;
- (b) whether the Government has any roadmap to introduce emission norms for all kinds of vehicles at par with international practices and if so, the details thereof;
- (c) the status of introduction of Bharat Stage IV fuel across the country, State-wise;
- (d) the mechanism put in place to ensure compliance of prescribed emission norms by the vehicles; and
- (e) the steps taken by the Government to speed up the process of transition to cleaner fuels in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) to (e): A statement is laid on the Table of the House

Statement referred to in reply to Lok Sabha Starred Question No. 313 due for reply on 11.08.2015 regarding "International Emission Norms" by SHRI RAJESH RANJAN, Hon'ble Member of Parliament

- (a) Different countries have laid down different emission and fuel standards for vehicles. The emission and fuel standards adopted by some countries are given in Annexure- I.
- (b) An Expert Committee on "Auto Fuel Vision & Policy 2025" constituted by Ministry of Petroleum & Natural Gas submitted its recommendations in May, 2014. The Committee recommended the following roadmap pertaining to emission standards for new vehicles along with the commensurate fuel quality:

Vehicle Category	BS-IV	BS-V	BS-VI
2- wheelers	1st April 2016	1st April 2020	1st April 2024
3- wheelers	1st April 2016	1st April 2020	1st April 2024
4-wheelers	1st April 2017	1st April 2020 (New Models)	
	1st April 2021 (Continuing Models)	1st April 2024	

(c) The Ministry of Road Transport and Highways (MoRTH) has issued a draft notification dated 19.05.2015 with a roadmap to roll out BS IV norms for Four Wheeled Vehicles, which will be implemented in 4 phases i.e. 1st Phase by 1st July 2015, 2nd Phase by 1st October 2015, 3rd Phase by 1st April 2016 and 4th Phase by 1st April 2017. Presently BS-IV fuel has been implemented in 63 cities covering 15 States by 15.3.2015.

(d) Vehicles are tested for both emission and safety compliance of the regulations issued under the Central Motor Vehicles Rules (CMVR), 1989 by independent testing agencies notified under Rule 126 of CMVR before introduction of any new model in the market. Government has established a Pollution Under Control (PUC) certification regime which is being implemented by the State Transport Departments to ensure compliance of prescribed emission norms by the vehicles.

(e) The steps taken by the Government to expedite the process of transition to cleaner fuels in the country, inter alia, include:

- â€¢ Progressive tightening of the Emission Norms along with supply of commensurate Fuel Quality etc.
- â€¢ Introduction of alternative fuels like CNG, LPG and bio-diesel (B20),
- â€¢ Introduction of emission standards for flex fuel ethanol (E 85) and ethanol (ED 95) vehicles by MoRTH,
- â€¢ Introduction of 5% ethanol gasoline fuel blends across the country by Ministry of Petroleum and Natural Gas (MoP&NG),
- â€¢ Constitution of working group on bio-fuels and Hydrogen Corpus Fund by MoP&NG
